

SHRI J. S. L. HATHI: We have drawn the attention of the Board to these questions and we have asked them to expedite the construction. The time that may be required, I cannot definitely say at this time. It may be about 8 months or so.

SHRI V. PRASAD RAO: Is it not a fact that because of many of the basic amenities not being available for the workers, many workers are leaving the site and the very work of this project is being retarded?

SHRI J. S. L. HATHI: I think facilities are being provided. For example medical aid, and drinking water facilities. Some of them have also got houses but I should say that the conditions are not ideal.

SHRI V. PRASAD RAO: Is it not a fact that the drinking water that is supplied there is very meagre and because of that, there was a fracas among the workers and one of them is dead?

SHRI J. S. L. HATHI: There are different colonies where these labourers are living. In some colonies there are pipe connections. There the water is sufficient. There are some colonies where there is no pipe connection and there water is given through lorries. Perhaps at such places there may be some shortage of water.

SHRI V. PRASAD RAO: Is it not a fact that now, because of the lack of housing facilities there, the workers are to co-exist with *Surya*, *Chandra*, *Vayudeva* and *Varunadeva*?

(No reply.)

ENGINEERING PERSONNEL COMMITTEE REPORT

* 368. DR. RAGHUBIR SINH: Will the Minister for PLANNING be pleased to state:

(a) the steps that are being taken to implement the recommendations made by the Engineering Personnel Committee in its interim report submitted to the Planning Commission;

(b) the date by which the said Committee submitted or is going to submit its final report; and

(c) the stages by which the entire recommendations of the Committee would be implemented?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA):

(a) The Engineering Personnel Committee made their interim recommendations in January 1956. These recommendations were duly studied but it was decided to defer action until the receipt of this final report of the Committee which was expected shortly.

(b) The Committee has since submitted its final report on 17-5-56.

(c) The report as well as the stages by which the recommendations of the Committee would be implemented are under consideration.

DR. RAGHUBIR SINH: May I know the basis on which the requirements which these new colleges propose to fulfil have been based?

SHRI S. N. MISHRA: The Committee has analysed the supply and demand position of the engineering personnel and has, therefore suggested ways and means for meeting the shortages that might develop, during the Second Five Year Plan period.

DR. RAGHUBIR SINH: I want to bring to the notice of the hon. Minister that these results or personnel coming out of these two colleges or schools will not be available during the Second Five Year Plan but will be available only in the third plan period.

SHRI S. N. MISHRA: I don't know to which document the hon. Member is referring. If he is referring to the final report, I don't know if it is already in his hand.

TRAINING OF PERSONNEL BY TISCO FOR HINDUSTAN STEEL LTD.

*369. DR. RAGHUBIR SINH: Will the Minister for IRON AND STEEL be

pleased to refer to the answer given by him to Starred Question No. 641 in the Rajya Sabha on the 28th September, 1955 and state:

(a) the details of the training organised by the Tata Iron and Steel Works for the trade apprentices for the Hindustan Steel Limited;

(b) the details of any other personnel who are also under training there for the same undertaking;

(c) the details of the training institute where all these personnel are being trained; and

(d) the terms on which co-operation of the private sector has been secured by Government?

THE MINISTER FOR INDUSTRIAL DEVELOPMENT (SHRI M. M. SHAH):

(a) 102 trade apprentices consisting of 10 welders, 12 machinists, 11 turners, 15 electrical fitters, 54 mechanical fitters.

(b) There are also 10 graduate apprentices;

(c) Jamshedpur Technical Institute and various departments of the Works;

(d) On the basis of fees payable to Tata's to cover the cost of training.

SHRI MAHESWAR NAIK: May I know whether any special consideration is afforded to candidates from Orissa for training?

SHRI M. M. SHAH: No, Sir. That is only on the basis of fees, as I said in answer to part (d).

SHRI MAHESWAR NAIK: What is the number so far recruited from Orissa proper?

SHRI M. M. SHAH: These are all from Orissa.

SHRI H. C. DASAPPA: What proportion of the requirement is being met by the present scheme?

SHRI M. M. SHAH: The requirement for one plant is 540 graduate engineers, 155 diploma holders and 5,390 skilled workers. The present training is only the beginning and a whole programme for training the entire personnel is being worked out.

SHRI H. C. DASAPPA: What other facilities would be given for training the rest of the men?

SHRI M. M. SHAH: We are planning for training throughout the country and not only with respect to the Tata Iron and Steel Works.

SHRI H. C. DASAPPA: What are the terms under which the Tatas have undertaken to give the training and the cost of the same?

SHRI M. M. SHAH: It is Rs. 125 per month for training one trade apprentice and Rs. 225 per months for an engineering graduate.

DR. RAGHUBIR SINH: May I know whether any subsidy has been given to the Tatas for providing the required facilities in respect of this training?

SHRI M. M. SHAH: There is no subsidy.

SHRI MAHESWAR NAIK: To what different categories have these trainees been assigned?

SHRI M. M. SHAH: 220 Metallurgical Engineering, 170 Mechanical Engineering, 100 Electrical Engineering and 50 Chemical Engineering. For the diploma holders, 90 Metallurgical diploma holders, 20 Mechanical diploma holders and 45 Electrical diploma holders and the rest are 5,300 skilled trade apprentices.

12 Noon

MR. CHAIRMAN: Question hour is over.